Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA. No. 202 of 2011 in
DFR No.791 of 2011

Dated :28th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Waryam Steel Castings (P) Ltd. … Appellant(s)

Versus

Punjab State Power Corporation Limited & Anr. ….Respondent(s)

Counsel for the Appellant(s): Mr. Laliet Kumar,
Mr. Saurabh Dhawan

ORDER

IA. No. 202 of 2011
(Condone delay Application)

The learned counsel for the Appellant seeks some more time to serve notice on the Respondents.

Post the matter on ***18.10.2011.***

(V.J. Talwar) **(Justice M. KarpagaVinayagam)**
Technical Member **Chairperson**

TS/KS